

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1338/95

Date of Order: 3-3-1998

Between:

Gunishranjan Pal. .. Applicant.

and

1. Union of India, rep. by its Secretary, Ministry of Defence, Sena Bhavan, New Delhi-1.
2. The Director General of EME, Army Head Quarters, DHQ Post, New Delhi.
3. The Commandant, Military College of EME, Secunderabad-015.
4. The Secretary, UPSC, New Delhi-11.

.. Respondents.

For the Applicant: Mr. K. Sudhakar Reddy, Advocate

For the Respondents: Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE MR. A. V. HARI DASAN : VICE CHAIRMAN (ERNAKULAM BENCH)

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN)

The Tribunal made the following Order:-

Mr. K. Sudhakar Reddy, learned counsel for the applicant states that the application having become infructuous is not pressed.

Hence the application is dismissed as not pressed without any order.

Mr. V. Rajeswar Rao for the respondents present.


Deputy Registrar

To

1. The Secretary, Union of India, Ministry of Defence, Sena Bhavan, New Delhi-1.
2. The Director General of EME, Army Head Quarters, DHQ Post, New Delhi.
3. The Commandant, Military College of EME, Secunderabad-15.
4. The Secretary, UPSC, New Delhi-11.
5. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT. Hyd.
6. One copy to Mr. V. Rajeswar Rao, Addl. CGSC. CAT. Hyd.
7. One spare copy.

pvm

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17/3/98

I Court

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CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE A V Haridasai
VICE-CHAIRMAN (Empanelled)

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 3-3-1998

ORDER/JUDGMENT:

M.A./R.A./C.A.NO.

in

O.A.No. 1338/95

T.A.NO.

C.W.P

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

केन्द्रीय प्रशासनिक अधिकारण

Central Administrative Tribunal

DESPATCH

- 5 MAR 1998

हृदय सर्वानन्द पायपीठ
HYDERABAD BENCH